

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 237 OF 2016 & IA NO. 513 OF 2016
&
APPEAL NO. 12 OF 2017**

Dated: 19th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

APPEAL NO. 237 OF 2016 & IA NO. 513 OF 2016

**Reliance Infrastructure Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & ...Respondent(s)
Ors.**

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

APPEAL NO. 12 OF 2017

**Reliance Infrastructure Ltd. ...Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & ...Respondent(s)
Ors.**

Counsel for the Appellant(s) : Mr.J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

ORDER

As agreed by learned counsel for the parties, list these matters on **19.03.2018**. Tag to Appeal No. 223 of 2015.

(Justice N. K. Patil)
Judicial Member
ts/mk

(I.J. Kapoor)
Technical Member